

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/ /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 3rd of May, 2024.

Sub: Casual leave and special leave.

Ref:- Your letter No. DJT/2588/2024 dtd. 29.04.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.05.2024 and special leave on 07.05.2024, along with station leave permission from the evening of 04.05.2024 till the morning of 09.05.2024** has been granted. The next senior most Judicial Officer at the Station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/4041 /A, dated 03.05.2024

Copy to:

✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)